

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
STARRED QUESTION NO.253
TO BE ANSWERED ON 16.12.2015**

UNSC RESOLUTION AGAINST TERROR

†*253.

SHRI RATTAN LAL KATARIA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the United Nations Security Council (UNSC) has urged all the Nations to come together and fight against IS and if so, the details thereof;**
- (b) whether the UNSC has passed a resolution in view of the attacks carried out by IS in Paris, Iraq and Syria recently, if so, the details thereof;**
- (c) whether the Prime Minister of India has raised the country's voice in the United Nations Organisation regarding definition of terrorism; and**
- (d) if so, the details thereof along with the initiatives/support extended by Member countries in this regard?**

**ANSWER
THE MINISTER OF EXTERNAL AFFAIRS
(SHRIMATI SUSHMA SWARAJ)**

(a) to (d) A Statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO. 253 REGARDING “UNSC RESOLUTION AGAINST TERROR” FOR ANSWER ON 16.12.2015

(a) to (d) Reaffirming that terrorism in all forms and manifestations constitutes one of the most serious threats to international peace and security, and that any act of terrorism is criminal unjustifiable regardless of its motivations, whenever and by whomsoever committed, the United Nations Security Council adopted Resolution 2249 on 20 November 2015 that calls upon Member States, that have the capacity, to take all necessary measures in compliance with international law to prevent and suppress terrorist acts committed by ISIL (also known as Da'esh) in Syria and Iraq.

Government has consistently and purposefully, including at the highest level, called for the strengthening of the international legal regime to combat terrorism and in this context has been calling for the early finalization of a Comprehensive Convention on International Terrorism (CCIT). During the 69th UNGA, Prime Minister appealed to the international community to set aside differences and mount a concerted international effort to combat terrorism and extremism and for this urged early adoption of the CCIT. During the 70th UNGA, External Affairs Minister underscored that there is no distinction between good and bad terrorists, that terrorism cannot be linked to any religion, that terrorism represented a crime against humanity, and urged member states to pledge to unanimously adopt the CCIT during the 70th Anniversary of the United Nations.

Technical level discussions within the United Nations on the proposed draft of a CCIT continue during the 70th UNGA.
